

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/10	TP 24/16	Hearing	397/ 398	Gautam R. Padival & 2 Ors. Vs. The Karnataka Theatres Ltd. & 55 Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S.VIVEKANANDA
FOR VGB Associates
9845428653

For Respt No. 54 *[Signature]*

2. ADARSH. S
AK LAW CHAMBERS
8754400961

PETITIONERS

[Signature]

Counsel for Petitioner is present. Counsel for R-1 to 9 is also present. M/s. VGB Associates have filed vakalat for R-5. Counsel for petitioner requested time to furnish the information to the Tribunal about notices sent to other respondents and service on them, etc.

For filing information about service of notices to other respondents, list it on 09.08.2017 finally.

[Signature]
MEMBER (J)